

CENTRAL ELECTRICITY REGULATORY COMMISSION

NEW DELHI

Suo Motu Petition No. 7/SM/2020

Coram :

**Shri P.K. Pujari, Chairperson
Shri I.S. Jha, Member**

Date of order: 07.04.2020

In the matter of extension of time to file petitions for determination of tariff in case of existing generating stations/ units by relaxation of Regulation 9(2) of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019.

ADDENDUM

The time extension granted to generating companies up to 30.6.2020 to file tariff petitions for 2019-24 period along with truing up petitions for 2014-19 period in paragraph no.8 of the order dated 6.4.2020 in the instant petition shall be applicable to transmission licensees, including deemed transmission licensees, which are regulated by this Commission.

**sd/-
(I. S. Jha)
Member**

**sd/-
(P. K. Pujari)
Chairperson**